

**GOVERNMENT OF GOA
PUBLIC WORKS DEPARTMENT
OFFICE OF THE EXECUTIVE ENGINEER
WORKS DIVISION-X (STORES)
VIDYANAGAR, AQUEM, MARGAO - GOA**

No.14/2/16-17/PWD/WD.X/Stores/AN(P)-30

Dated: 21/10/2016

PUBLIC AUCTION NOTICE

Notice is hereby given to the general public inviting their highest bids for the below listed lots which were quoted much less as compared to their individual upset values at the Auction No. 29 dated : 19/07/2016 which was opened on 17/08/2016.

Details of lots with their upset values and highest bids received are as below :

Lot No.	Description of Items	Qty.	Location of Lot	Officer to be contacted for inspection/details	Original assessed value / Value assessed by Govt. committee	Highest bid received
1	2	3	4	5	6	7
1	GA-01 G-0939 (TATA SUMO) Model :1999	1 No.	O/o the Superintending Engineer, C.O-II (Bldgs), PWD, Altinho-Panaji, Goa	The Superintending Engineer, C.O-II (Bldgs), PWD, Altinho-Panaji, Goa Off. Contact No: 2225595	Rs. 85,000/-	Rs. 25,000/-
8	GA-01 G-3504 (Tata Tempo 407) Model : 1990	1 No.	O/o The Assistant Engineer, SD II/ W.D- XVII, PWD, Mapusa, Goa	The Assistant Engineer, SD II, WD XVII, PWD, Mapusa-Bardez, Goa Contact: Vilas Tamoskar (A.E) : 9168694757	Rs. 1,20,000/-	Rs. 82,060/-

Sealed bids as stated above are invited to dispose off the above lots on "**As is where is, what is, and no complaint basis**" so as to reach the office of the Executive Engineer, Woks Division –X (Stores), PWD, Vidyanagar- Aquem, Margao **up to 3.00 p.m. on 09/11/2016.**

Tenders will be opened in the office of the Executive Engineer, Works Division X(Stores), PWD, Vidyanagar- Aquem, Margao **on the same day at 3.30 p.m.** during which period the tenderers may remain present.

Lots shall be available for inspection as per the details of locations as above mentioned.

The schedule of this stage of the auction is as here below:

Inspection of lots : 01/11/2016 to 08/11/2016

Last date of submission : 09/11/2016 up to 3.00 p.m.

Date of opening : 09/11/2016 at 3.30 p.m.

The other conditions of tenders are as under :

1. Bid of tenderer should be in excess of a **minimum of 5% of the highest bids** indicated as per lot details mentioned above at column No.(7); **subject to minimum of at least 75% of the original assessed value** i.e minimum Rs. 63750/- for Lot 1 & Rs. 90000/- for Lot 8 as indicated at column No.(6).
2. Tenderers should submit their bids in '**FORM F**' to be obtained from this office.
3. Tenders / bids should be accompanied by Demand Draft of 25% of their quoted bid values of any scheduled bank drawn in favour of Executive Engineer, Works Division X, PWD, Vidyanagar-Aquem, Margao-Goa, payable at Margao which will be refunded to the **unsuccessful** bidders within 10 days.
4. The balance 75% of the highest bid value of each lot should be paid by the successful bidder within 7 days from the date of issue of sale / acceptance letter by the Department.
This balance payment shall be in the form of Demand Draft of any scheduled bank drawn in favour of Executive Engineer, Works Division X, PWD, Vidyanagar-Aquem, Margao-Goa, payable at Margao. In case of failure to make balance payment in time, the amount deposited i.e. 25% of their bid value (lotwise) as mentioned at clause No. 3 above shall stand forfeited to Government.
5. The successful bidder shall lift lot(s) within 3 weeks of receiving intimation letter / delivery order from Department failing which, the amount deposited as per clause No. 3 and 4 above shall stand forfeited.
6. Sealed tenders should be addressed to the Executive Engineer, Works division X, PWD, Vidyanagar, Aquem, Margao and should be submitted / dropped in the tender box of this office **up to 3.00 p.m. on 09/11/2016**.
7. Offer must be submitted Lot wise in '**FORM F**'. VAT payable will be collected from all the successful bidders at the prevailing rates on the amount quoted by the bidder on the bid articles at the time of final payment.
8. The offer of tenderer shall remain valid for acceptance by Department for a period of **150 days** from the date of opening of bids.
9. The tenders shall be treated as having been concluded as soon as sale letter is issued by the Department to the successful bidder.
10. All tenders must be submitted only in the prescribed 'FORM F' in sealed covers super scribed as "**Tender for disposal of unserviceable vehicles / materials**" along with the reference No. and date of Public Notice as well as last date of receipt and opening of tender.
11. T.C.S. (Tax Collected at Source) @ 1% as applicable u/s 206C of the Income Tax Act will be collected on the accepted bid being sale of scrap materials. Tenderers shall submit attested copy of PAN card along with the bid.
12. Tenderers should enclose inside the sealed cover all the following documents.
 - a) **Application / Schedule of lots i.e. 'FORM F' duly filled and signed (offer in figures and words).**
 - b) **Demand Drafts at 25% of the bided value (as mentioned above at clause 3).**
 - c) **Attested copy of the PAN card**
 - d) **Attested copy of Photo Identity with address proof.**
13. The person signing the application / schedule of lots will be deemed to be the only authorized representative of the tenderer for any or all transaction with the Department.

14. All rates and prices in the application / schedule of lots should be quoted in both figures and words.
15. Tenderers sending their tenders by courier / post will do so solely at their risk and the Department shall not be responsible for loss in transit or postal delay.
16. Tenders which are not complete in all respects or are not supported by requisite documents as mentioned in clause 12 Above or not conforming with our terms and conditions are liable to be rejected summarily.
17. ***In case of vehicles, the successful bidder shall upon receipt of the delivery order, get the vehicle transferred in his name from the concerned Regional transport Authority Office within 45 days from the date of delivery order as per the Government O.M. No. 7-4-2013/Fin.(Exp.)dated 08/07/2013 issued by FINANCE DEPARTMENT, Government of Goa.***
18. The award of tender will be governed by the contents of the O.M. No. 7-4-2013/Fin(Exp.) dated 08/07/2013.
19. The Department reserves the right to accept or reject any or all such tenders without assigning any reasons thereof.

EXECUTIVE ENGINEER-X(Stores)

Copy to :

1. P. S. to Hon'ble Chief Minister of Goa, Secretariat, Porvorim-Goa:- for information.
2. P. S. to Hon'ble Minister for PWD, Secretariat, Porvorim-Goa:- for information.
3. The Chief Secretary, Secretariat, Porvorim-Goa:- for information.
4. The Secretary, PWD, Secretariat, Porvorim-Goa:- for information.
5. The Secretary, Goa Legislature Secretariat, Secretariat, Porvorim-Goa:- for information.
6. Joint Secretary (Finance), Secretariat, Panaji:- for information
7. The Principal Chief Engineer, PWD, Altinho, Panaji:- for information.
8. The Chief engineer I / II, PWD, Altinho, Panaji:- for information.
9. The Supdt. Engineer, C.O. _____, Chief Architect, S.S.W., S.E.(M&E), PWD, Altinho, Panaji / Margao:- for information and with request to display the notice on their notice boards.
10. The Executive Engineer W.D._____, PWD, Panaji / Porvorim / Ponda / Fatorda / Margao / Bambolim / Sanguem are requested to display this notice on their notice board.
11. The Collector, Collectorate of South Goa, Margao:- for information.
12. Joint Director of Accounts (South), Margao:- for information.
13. The Assistant Engineer, SD I / II / III, Ponda / Margao / Tonca, Caranzalem:- for information.
14. The Divisional Accountant, WD X, PWD, Margao:- for needful action.